

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

To

REMINDER - I

Urgent

The Principal District & Sessions Judge,
Budgam/Barámulla/ Kathua/Kargil/Kupwara/
Poonch/Ramban and Reasi.

No.: 22970-78-Sts/Sts.

Dated. 05-09-2017.

Sub:- Collection of information/data on pendency of cases as on 30-06-2017
in respect of District and Subordinate Judiciary.

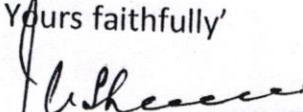
Sir,

In reference to this Registry's Letter No. 17793/Sts.
Dated 10-08-2017 regarding the subject cited above that the
requisite information is still awaited from your side despite lapse of
more than TWO week.

In this connection, you are once again requested to provide the
said information to this Registry within two day's positively through
return by e-mail hcjmu@nic.in and Tele-Fax No. 01942506539. So,
that we may able to transmit the same to the concern quarter as
desired.

The matter may be treated as Most Urgent.

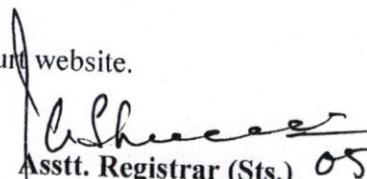
Yours faithfully'


(K.K. Sharma)
Asstt. Registrar (Sts.)

05/09/17

No. 22976-78/Sts Dated: 05-09-2107

Copy to :- Incharge NIC for uploading on the High Court website.


Asstt. Registrar (Sts.)

05/09/17